

CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH, LUCKNOW

O. A No. 430/92

OF 1993

Date of Decision 30/7/93

Smrit Kumar Singh Petitioner

Dr S. S. S. S. S. Adv. for the Peti.

VER

Union of India & others Respondents

Dr. D. D. D. D. Adv. for the Respondents.

The Hon'ble Mr. B. K. Singh, A.M.
The Hon'ble Mr.

- Whether Reporters of local papers may be allowed to see the judgment. ☒ yes
- to be referred to the Reporter or not. ☒ yes maybe not
- Whether their lordships wish to see the fair copy of the judgment? ☒ yes
- Whether to be circulated to all other Benches? ☒ yes to be circulated

Signature

V. C.